



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,21st August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE KARDAK ETE**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING			
35 WP(C)/2596/2024 FIXED	JAMIL AHMED MAZUMDAR AND 8 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. B SAHARIA MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	GA, ASSAM SC, REVENUE
WITH 36 WP(C)/2163/2024	ALL ASSAM MUSLIM MARRIAGES AND DIVORCES REGISTRAR AND KAZI ASSOCIATION Versus THE STATE OF ASSAM AND 3 ORS	MR. D DAS SR. ADV MR A ISLAM MR. Z KHALID MR K TALUKDAR MR. I DAS MR. K MOHAMMED	GA, ASSAM MR. J HANDIQUE (SC, REVENUE) MR. D K SARMAH (ADDL. SR.GA, ASSAM)
WITH 37 WP(C)/2911/2024	MUZIBUR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MR A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	GA, ASSAM SC, REVENUE
WITH 38 WP(C)/3963/2024	EUSUF ALI AND 32 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM SC, REVENUE
WITH 39 WP(C)/3968/2024	MOULANA ABDUR RAHIM AND 51 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM SC, REVENUE
WITH 40 WP(C)/3969/2024	NURUL ISLAM AND 21 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 21/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
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27)	MR. A BHATTACHARYA	27-08-2024	To	27-08-2024
28)	MR. O P BHATI	23-08-2024	To	31-08-2024



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
62	WP(C)/4221/2024 B/O	ABDUR RAHMAN KHAN Versus THE STATE OF ASSAM AND 3 ORS	MRS. K DEVI MR. A DEKA MS S A KHALIFA	SC, SEC. EDU.
63	WP(C)/4231/2024 B/O	ARIF RABBANI AND 20 ORS. Versus GAUHATI UNIVERSITY AND 2 ORS	MR. P MAHANTA C SARMA V KHAKHALARY	SC, N C T E SC, G U
64	WP(C)/4235/2024 B/O	NABIN CHANDRA DAS AND 8 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR J.P. BARUAH	SC, SEC. EDU.
ADMISSION				
65	WP(C)/2489/2023 B/O	SASINDRA MAHANANDA AND 21 ORS Versus THE STATE OF ASSAM AND 8 ORS.	MR. R P SARMAH MR. D DOLEY MS A DEKA	SC, ELEM. EDU DY.S.G.I.
WITH				
66	WP(C)/5036/2023	CHIKAMDAR TIRKEE AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. D DOLEY MS A DEKA	SC, ELEM. EDU DY.S.G.I.
WITH				
67	WP(C)/6057/2023	MONTU MINZ AND 8 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. D DOLEY MS A DEKA	SC, ELEM. EDU DY.S.G.I. SC, SSA
68	WP(C)/4165/2024 (CONNECTED WITH ITEM NO.50 IN THE DAILY LIST), FIXED	INTAZ ALI MONDAL AND 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR. M U MAHMUD MR. M ALI MR J. ISLAM	GA, ASSAM SC, SEC. EDU.
ORDERS				
69	Review.Pet./129/2024 WP(C) 3048/2023(D/O), FIXED (AT 2:00 P.M.)	ARUP KAR AND 9 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. D DAS SR. ADV MR H K NATH A J KASHYAP MR. K MOHAMMED MS S SHARMA	SC, HIGHER EDU SC, HIGHER EDU GA, ASSAM MR. K P PATHAK (r-7)
70	Review.Pet./130/2024 WP(C) 3051/2023(D/O), FIXED (AT 2:00 P.M.)	ARJUARA BEGUM AND 21 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. D DAS SR. ADV MR H K NATH A J KASHYAP MR. K MOHAMMED MS S SHARMA	SC, HIGHER EDU SC, HIGHER EDU GA, ASSAM MR. K P PATHAK (r-7)
71	Cont.Cas(C)/294/2024 FIXED	FARUQUE AHMED LASKAR AND 6 ORS Versus NARAYAN KONWAR	MR. H A LASKAR MS D DUTTA A. H. AHMED	

72 [WP\(C\)/1454/2024](#)
B/O

GOLZAR ALI SK
Versus
THE STATE OF ASSAM AND 4 ORS

MR. D P CHALIHA
MS M ROY

SC, ELEM. EDU
GA, ASSAM

WITH
[I.A.\(Civil\)/1328/2024](#)
in WP(C)/1454/2024

GOLZAR ALI SK,
Versus
THE STATE OF ASSAM AND 4 ORS

MR. D P CHALIHA
MS M ROY

SC, ELEM. EDU
GA, ASSAM

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BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
39	WP(C)/4233/2024 B/O	MEHER FOUNDATIONS AND CIVIL ENGINEERS PVT LTD Versus THE NATIONAL THERMAL POWER CORPORATION LIMITED AND 2 ORS	MR. D NATH MS. N BARMAN MR D KALITA O ASSUMI	
ORDERS				
40	WP(C)/4034/2024 FIXED	M/S BADRI RAI AND COMPANY Versus THE STATE OF ASSAM AND 3 ORS	MR. S P SHARMA	GA, ASSAM SC, PWD

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BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL			
1 Review.Pet./140/2024 IN WP(C) 6243/2023, B/O	DIBRU DANGARI RIVER PART 1 MEEN SAMABAY SAMITY LTD Versus THE STATE OF ASSAM AND 2 ORS	MR. S BANIK MS F BEGUM	SC, CO OP

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BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
60	WP(C)/4227/2024 B/O	NIRANJAN ROY Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MS. P BORAH	GA, ASSAM
ADMISSION				
61	WP(C)/1265/2023 FIXED	DIBAJYOTI HAZARIKA EX CT GD FORCE NO. 0651323326 Versus THE UNION OF INDIA AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	MR. K K PARASAR DY.S.G.I.
62	WP(C)/3278/2024 FIXED	SANJAY KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	SC, WATER RESOURCE
63	WITH WP(C)/3583/2024	SANJAY KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	SC, WATER RESOURCE

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BEFORE:

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY
HONOURABLE MRS. JUSTICE MITALI THAKURIA**

COURT NO: 12

[SPECIAL DIVISION BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

22	I.A.(Cr.)/744/2024 FIXED in CRL.A(J)/6959/2024 WITH CRL.A(J)/6959/2024 (Filing Number)	TARUN DAS Versus THE STATE OF ASSAM AND ANR. TARUN DAS Versus THE STATE OF ASSAM AND ANR G	MS. L DEVI (LEGAL AID COUNSEL) MS. L DEVI	PP, ASSAM
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HEARING

23	CRL.A(J)/36/2021 5 Y 11 M 8 D :PART-HEARD, WITH LCR - 6 (SIX) FILES, P.B. - 2, FIXED	ABHIHUD JAJOWAR Versus THE STATE OF ASSAM	MS. M BARMAN, AMICUS CURIAE	PP, ASSAM
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17)	MR. M RAHMAN	19-08-2024	To	26-08-2024

18)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
19)	MR. S NATH	20-08-2024	To	22-08-2024
20)	MRS. A GAYAN	20-08-2024	To	22-08-2024
21)	MR. N ALAM	20-08-2024	To	23-08-2024
22)	MS. S G BARUAH	19-08-2024	To	22-08-2024
23)	MRS. B GOGOI	21-08-2024	To	21-08-2024
24)	MR. M K SHARMA	21-08-2024	To	21-08-2024
25)	MR. DITUL DAS	20-08-2024	To	22-08-2024
26)	MR. A BHATTACHARYA	21-08-2024	To	22-08-2024
27)	MR. A BHATTACHARYA	27-08-2024	To	27-08-2024
28)	MR. O P BHATI	23-08-2024	To	31-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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[For Wednesday,21st August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
57	Crl.Pet./1033/2024 B/O	MONNAF HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. A K HUSSAIN MR. B HUSSAIN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 21/08/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
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27)	MR. A BHATTACHARYA	27-08-2024	To	27-08-2024
28)	MR. O P BHATI	23-08-2024	To	31-08-2024



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[For Wednesday,21st August 2024]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
52	CRP(IO)/307/2024 FIXED	MUSSAMAT ALIMON NESSA @ ALEMAN NESSA AND 2 ORS Versus MD. HUSSAIN ALI	MS. B CHOUDHURY MR. N SARKAR MR A BANERJEE	
ORDERS				
53	MACApp./201/2024 WITH LCR, B/O	UNITED INDIA INSURANCE COMPANY LIMITED Versus NASIM UDDIN AND 2 ORS.	MR. R C PAUL	MR. R Deka (R-1.1,1.2) MR R DAS (r-2) S I AKAND (R-1.1,1.2)
	WITH CO/15/2024 in MACApp./201/2024	NASIM UDDIN AND ANR Versus UNITED INDIA INSURANCE CO LTD	MR. R Deka S I AKAND MR. M A AHMED	MR. R C PAUL
	WITH I.A.(Civil)/2339/2024 in MACApp./201/2024	NASIM UDDIN AND 2 ORS. Versus UNITED INDIA INSURANCE COMPANY LIMITED A	MR. R Deka S I AKAND MR. M A AHMED	MR. R C PAUL
HEARING				
54	MFA/10/2021 WITH LCR, B/O	BAGMARI TEA GARDEN Versus RUNUMI BHUYAN AND ANR	MR. S CHAKRABORTY MR S HUSSAIN	MR. P SUNDI (r-1)

LEAVE NOTE OF ADVOCATES FOR 21/08/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
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27)	MR. A BHATTACHARYA	27-08-2024	To	27-08-2024
28)	MR. O P BHATI	23-08-2024	To	31-08-2024



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
53	Cont.Cas(C)/419/2024 FIXED	ABUL KALAM AZAD KHAN Versus GAYATRI BHOTTACHARJYA	MR. N ALAM R K MR. A RAHMAN	
ADMISSION				
54	WP(C)/4591/2016 FIXED	SUREN TALUKDAR Versus THE STATE OF ASSAM AND 6 ORS	MR.A K CHOUDHURY MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI MR.S N KRISHNATRAYA	GA, ASSAM MR.H SARMA(R-7) MR.Y S MANNAN(R-7) MR.A D CHOUDHURY(R-7) MS.M BHATTACHARYYA(R-7) MS.S GOHAINR-7 SC, G M D A
55	WITH WP(C)/7852/2018	PRAFULLA DUTTA Versus THE STATE OF ASSAM AND 5 ORS.	MR. Y S MANNAN MS. N BARUAH MS. R R BORAH	GA, ASSAM MR D CHOUDHURY (R6) MR. P S DEKA (SC, REVENUE DEPARTMENT) MR. M CHOUDHURY (R6) MR. T ALI (R6)
56	WP(C)/6671/2019 FIXED	MAZAM ALI AND 4 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MD H R AHMED	SC, PNRD GA, ASSAM
57	WP(C)/4118/2024 FIXED	PALLAB KUMAR PANDIT Versus UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA MS M NIROLA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 21/08/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
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27)	MR. A BHATTACHARYA	27-08-2024	To	27-08-2024
28)	MR. O P BHATI	23-08-2024	To	31-08-2024



सत्यमेव जयते

THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]**BEFORE:****HONOURABLE MRS. JUSTICE MALASRI NANDI****COURT NO: 18****[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
54	Crl.Pet./1026/2015	MARNYA CHIRAM Versus VIJAY KUMAR AGARWALA and ANR	MR.R HUSSAIN MS.G SUTRADHAR MR.T SIRAM	MR.A R SHOMER-1 MR.A J GHOSH(R-1)
55	Crl.Pet./906/2015	SMTI TELI KECHI Versus VIJAY KR. AGARWALA and ANR.	MR.R K DUTTA MR.U J SAIKIA	MR.A R SHOME MR.A J GHOSH PP, ASSAM
WITHDRAWAL				
56	Bail Appln./2337/2024 B/O	EMRAJUL @ EMRAJUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR D KALITA	PP, ASSAM
MOTION (BA)				
57	Bail Appln./2517/2024 B/O	AMIT TIMUNG Versus THE STATE OF ASSAM	MR. P BORDOLOI MS M NIROLA	PP, ASSAM
MOTION				
58	AB/2140/2024 FIXED	MUZAMMIL HUSSAIN Versus THE STATE OF ASSAM	MR. M P BORAH	SPL PP WILDLIFE FOREST ASSAM
ADMISSION				
59	Crl.Pet./607/2024 FIXED	MD. ISLAOUR RAHAMAN Versus THE STATE OF ASSAM	MR. Y S MANNAN MS N DEKARAJA	PP, ASSAM
BAIL HEARING				
60	AB/2029/2024 WITH CASE RECORD (SCANNED COPY), FIXED	ZARJINA BEGUM @ JARJINA BEGUM Versus STATE OF ASSAM	MR. P K SAHARIA MS K DAS	PP, ASSAM
ORDERS				
61	I.A.(Crl.)/725/2024 B/O in Crl.Rev.P./302/2024 WITH Crl.Rev.P./302/2024	BIJU MAJHI AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. M KALITA MR. N M DAS MR. J HATIMURIA	PP, ASSAM
		BIJU MAJHI AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. M KALITA MR. N M DAS MR. J HATIMURIA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 21/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
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28)	MR. O P BHATI	23-08-2024	To	31-08-2024



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CIVIL BENCH-IV AND V

**THIS BENCH WILL TAKE UP BAIL MATTERS IMMEDIATELY
AFTER MOTION MATTERS FOLLOWED BY ORDERS, ADMISSION
AND HEARING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
60	WP(C)/2840/2023 FIXED	DIPAK RANJAN PAUL AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAJUMDAR MR. P K ROYCHOUDHURY (P-2,3,4,5) MR. JUNM LASKAR MR H I CHOUDHURY (P- 2,3,4,5) H YEASMIN (P-2,3,4,5)	GA, ASSAM SC, S.M.B.
	WITH I.A.(Civil)/2482/2024 in WP(C)/2840/2023	AMIT KUMAR PAUL Versus THE STATE OF ASSAM AND 4 ORS	MR. P K ROYCHOUDHURY MR. JUNM LASKAR MR H I CHOUDHURY MR H I CHOUDHURY H YEASMIN	GA, ASSAM SC, S.M.B.
BAIL HEARING (BA)				
61	Bail Appln./509/2024 WITH SCANNED COPY, FIXED	FOKIRUL ISLAM @ ASLAM Versus THE UNION OF INDIA (DRI)	MR. Y S MANNAN MR. C K NATH MR. S MUNIR MS N DEKARAJA	SC, DRI MR. S C KEYAL
62	Bail Appln./2136/2024 WITH OFFICE NOTE, FIXED	NEUTON DAS AND 6 ORS Versus THE STATE OF ASSAM	F K R AHMED M U BARBHUYAN MRS. H THAKURIA	PP, ASSAM
ORDERS				
63	Cont.Cas(C)/787/2022 FIXED	PANKAJ KALITA Versus ANURAG GOEL AND ANR	MD S HOQUE MR. F A FAROOQUE	MR. D SAIKIA (R-1) MR. M NATH (r-2) MR. S BORA (R-1) MR. A BHATTACHARJEE (R- 2) MR. R K MUSHAHARY (R-1) D J CHAKMA (r-2)
	WITH I.A.(Civil)/2509/2024 in Cont.Cas(C)/787/2022	PANKAJ KALITA Versus ANURAG GOEL, IAS AND 3 ORS	MD S HOQUE MR. S RAHMAN	

64	Cont.Cas(C)/46/2023 FIXED	PANKAJ KALITA Versus ANURAG GOEL AND ANR	MD S HOQUE MR. F A FAROOQUE	MR. D SAIKIA (R-1) MR. M NATH (r-2) MR. S BORA (R-1) MR. A BHATTACHARJEE (r-2) MR. R K MUSHAHARY (R-1) D J CHAKMA (r-2)
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WITH
[I.A.\(Civil\)/2508/2024](#)
in Cont.Cas(C)/46/2023

PANKAJ KALITA Versus SRI ANURAG GOEL, IAS	MD S HOQUE MR. S RAHMAN
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HEARING

65	WP(C)/7223/2016 FIXED	MEGHA ASSAM PVT. LTD. and ANR. Versus STATE OF ASSAM and 4 ORS.	MS.N HAWELIA MS.N GOGOI MR.M L GOPE MR.R SINGHA MS.N BORDOLOI	SC, FINANCE & TAXATION
66	WP(C)/7214/2017 FIXED	M/S. PURBANCHAL CEMENT LTD. Versus THE UNION OF INDIA and 5 ORS.	MSM L GOPE MS.N HAWELIA MS.N GOGOI MS.N MECH MS.N BORDOLOI	MR. B SARMA SC, CENTRAL EXCISE CUSTOMS

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LEAVE NOTE OF ADVOCATES FOR 21/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
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THE GAUHATI HIGH COURT AT GUWAHATI

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[For Wednesday,21st August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
58	Bail Appln./2520/2024 B/O	NAZRUL MIYAH Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. PP, ASSAM MRS J M KONWAR MR H AGARWAL MR S Z AHMED MR P DOLEY	
BAIL HEARING (BA)				
59	Bail Appln./929/2024 WITH CASE RECORD(SCANNED COPY), FIXED	BIMAN ROY Versus THE STATE OF ASSAM AND ANR.	MR P P MEDHI MD. M. ALI MR G BARGAYARY	MR. P SAIKIA(LEGAL AID COUNSEL) PP, ASSAM
60	Bail Appln./2328/2024 FIXED.	DHRUBAJYOTI KALITA Versus THE STATE OF ASSAM	MR K THAKUR MS. NANDITA DEVI MR D MEDHI MS. P. NAIDING MR P SONOWAL	MR B BHATTACHARYYA PP, ASSAM
BAIL HEARING				
61	AB/1999/2024 FIXED.	SAFIKUL ISLAM @ SHOFIKUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. S A HUSSAIN MR D J HALOI G BORO R BARMAN	PP, ASSAM
	WITH I.A.(CrI.)/748/2024 in AB/1999/2024	SAFIKUL ISLAM ALIAS SHOFIKUL ISLAM Versus THE STATE OF ASSAM	MR D J HALOI G BORO R BARMAN	
ORDERS				
62	I.A.(CrI.)/770/2024 CONNECTED WITH ITEM NO 51 IN THE DAILY CAUSE LIST. in AB/1783/2024	AMINUL HAQUE @ AMINUL HUSSAIN AND ANR Versus THE STATE OF ASSAM,	MR. R ALI MR H A AHMED	PP, ASSAM
63	I.A.(CrI.)/773/2024 B/O in AB/2104/2024	ADIL JAVED KHANIKAR alias ADIM JAMAT Versus THE STATE OF ASSAM,	J SINGPHO A GHOSAL S K DAS	PP, ASSAM
	WITH AB/2104/2024	ADIL JAVED KHANIKAR @ ADIM JAMAT Versus THE STATE OF ASSAM	MR. M BISWAS J SINGPHO A GHOSAL S K DAS	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 21/08/2024

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28)	MR. O P BHATI	23-08-2024	To	31-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

**[THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
11 MFA/124/2011 (AT 2:00 PM)	UNION OF INDIA Versus M/S ARUHANT INTERNATIONAL LTD.	MS.M CHATTERJEE MS.I DAS MRS.U CHAKRABORTY SC, NF RLY	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI MS.M SHARMA
12 Intest.Cas./4/2016 (AT 2:00 PM)	SMTI RUPJYOTI DUTTA BARUAH Versus AMTI RITA DAS @ RITA DUTTAand ANR	MR.J BORAH MR.S BARMAN MS.A SARMA	MR. M U MAHMUD MR. M DUTTA (R2) MR. A BHATTACHARYYA (R2) MR. M ALI MS K GOGOI MS. C KALITA MR S ISLAM
13 MFA/76/2016 CAVT. NO. 812/2016 (AT 2:00 PM)	THE UNION OF INDIA and ANR Versus M/S NUMALIGARH REFINERY LTD	DR. B N GOGOI	MR. K P MAHESWARI MR. A GOGOI FOR CAVEATOR MR. M SHARMA
14 Crl.Pet./361/2020 (AT 2:00 PM)	RAMESH KUMAR JHA Versus CENTRAL BUREAU OF INVESTIGATION	A W AMAN MR. S S S RAHMAN MR. S B RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUIYA MR S T ADNAN	MR. S C KEYAL MR M HALOI, Retainer Counsel,CBI SC, CBI
15 MACApp./40/2021 (AT 2:00 PM)	SRI ANUBHAV KHOUND Versus REGIONAL MANAGER ORIENTAL INSURANCE CO. LTD AND 2 ORS	MS D D ROY MS. S.P. BARO	MR S DUTTA (R-1) MS C BORAH (R-1)
16 Crl.Rev.P./184/2023 (AT 2:00 PM)	FARIDUL ISLAM Versus KARISHMA KHATUN	MR A A DEWAN S N ULLAH	MR. M ALI MR. R ISLAM MR J. ISLAM
17 Crl.Pet./403/2023 (AT 2:00 PM)	SONU AMSI Versus ROSILA KHOLAR	MR. R BORA MR BHARGAV DAS MR ARINDAM BARUAH	MR B P BORAH (R-1) MR P J DUTTA (R-1) MR R S RONGHANG (R-1) MR. P DEKA (R-1)

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BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 23

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-I, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

14	Cont.Cas(C)/793/2023 FIXED	NIJU DAS AND 5 ORS Versus AJAY KUMAR BHALA AND 3 ORS	MR. R MAZUMDAR MR H BEZBARUA MS. S SARMA	
15	Cont.Cas(C)/7/2024 FIXED	MOFIQUDDIN AHMED HAZARIKA Versus NEERA DAULAGUPU	MR. S S S RAHMAN MR. M R SODIAL MS S Z HAYAT MS B H SHIRIN	
16	I.A.(Civil)/2492/2024 B/O in WP(C)/3295/2024 WITH WP(C)/3295/2024	NABA JYOTI TAMULI Versus THE STATE OF ASSAM AND 4 ORS	MR. M DUTTA MR K M BORA	SC, P H E
		NABA JYOTI TAMULI Versus THE STATE OF ASSAM AND 4 ORS	MR. M DUTTA MR K M BORA	SC, P H E

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THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
52	MACApp./339/2024 FIXED	NATIONAL INSURANCE COMPANY LIMITED Versus SRI SANKAR RABHA AND 5 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	U U KHAN (R2)
	WITH I.A.(Civil)/2033/2024 in MACApp./339/2024	NATIONAL INSURANCE COMPANY LIMITED Versus SRI SANKAR RABHA AND 5 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	U U KHAN (R2)
	WITH I.A.(Civil)/2035/2024 in MACApp./339/2024	NATIONAL INSURANCE COMPANY LIMITED Versus SRI SANKAR RABHA AND 5 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	U U KHAN (R2)
53	MACApp./348/2024 FIXED	AYUB AHMED Versus BAJAJ ALLIANZ GENERAL INSURANCE CO LTD E	MR. M M ZAMAN	MR. P M TALUKDAR MR. R BAISHYA
FOR HEARING U/O XLI RULE II C.P.C.				
54	RSA/71/2024 FIXED	ON THE DEATH OF LATE MAHIDGAR DEKA HIS HEIRS SMTI SUBHADRA DEKA AND 4 ORS. Versus BIPUL DEKA AND 4 ORS.	MR D CHOUDHURY MRS A K CHOUDHURY MR M CHOUDHURY	MR H NATH (r-1 to 5) MR. B D DEKA (r-1 to 5) MR. M DAS (r-1 to 5) N CHAUDHURY (r-1 to 5) MR A BHATRA (r-1 to 5) MR A DEKA (r-1 to 5)
ORDERS				
55	I.A.(Civil)/2501/2024 B/O in RSA/117/2024	PRABHAT CH BORDOLOI AND ANR Versus BANAMALA BORDOLOI AND 33 ORS G	MR. D MOZUMDER MR. P BORAH MR P S RAJA MR C GOGOI MR. D MAZUMDAR	
	WITH RSA/117/2024	PRAHABAT CH BORDOLOI AND ANR Versus BANAMALA BORDOLOI AND 33 ORS	MR. D MOZUMDER MR. P BORAH MR P S RAJA MR C GOGOI MR. D MAZUMDAR	

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The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSE LIST-I]

[FOR WEDNESDAY, THE 21ST DAY OF AUGUST, 2024]

BEFORE

HON'BLE MRS. JUSTICE MITALI THAKURIA

[COURT NO: 22]

**[THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH**

**COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING]**

ORDERS

- | | | |
|----------------------------------|--|---|
| 1. ELECTION PET. 4/2024
FIXED | GEGONG APANG
VERSUS
TOJIR KADU AND ANR. | NALO PADA
ADAM TATAK
TSERING GYATSO
AMY TALOM
KALING MIBANG
TANUR GAO
TUKRIN LIGU |
|----------------------------------|--|---|



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSE LIST-I]

[FOR WEDNESDAY, THE 21ST DAY OF AUGUST, 2024]

BEFORE

HON'BLE MR. JUSTICE KARDAK ETE

[COURT NO: 23]

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-I**

**COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING]**

ORDERS

- | | | | |
|----------------------------------|--|---|------------------------------|
| 1. ELECTION PET. 8/2024
FIXED | KARIKHO KRI
VERSUS
DR. MOHESH CHAI AND 3
ORS | ADAM TATAK
TSERING GYATSO
AMY TALOM
KALING MIBANG
TANUR GAO
TONNI GAMMI
LOGSANG YOUNTAN | KINYAK LOYA
KEPRUNDA MENA |
|----------------------------------|--|---|------------------------------|